

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 16

IA No. 1455/2022
In
CP(IB) No. 588/Chd/HP/2019
(Admitted)

Under Section 9 & 30(6) IBC 2016

In the matter of:-

BMSS Steel Industries Pvt. Ltd

...Petitioner/ Operational Creditor

Vs.

Forge India Pvt. Ltd.

...Respondent/ Corporate Debtor

Present: Mr. Harsh Garg with Mr. Prajwal Chauhan, Advocates for the Resolution Professional.
Mr. Mohit Chawla, Resolution Professional in person.
Mr. Nitin Grover, Advocae with Ms. Sukhjeet Kaur, LO and Mr. Ranjeet Kumar, AGM for the CoC.
Mr. Krishan Vrind Jain, PCA for the Resolution Applicant.
Mr. Nahush Jain, Advocate for the Resolution Applicant.

IA No. 1455/2022

Convenience performa filed by Diary No. 02508/4 dated 10.03.2023 is taken on record. Heard. Order reserved.

-sd-

(Subrata Kumar Dash)
Member (Technical)

March 13, 2023
SM

-sd-

(Harnam Singh Thakur)
Member (Judicial)